Thus lifting of foodgrains by Bihar Government is far below the quantities allotted.

Written Answers to

Supply of Cloth Under PDS

881. SHRI JOY NADUKKARA: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be

pleased to state:

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- (A) whether Government propose to suuply cloth to families below poverty line at specially subsidised rates through the PDS; and
 - (b) if so, the details thereof?

THE MINISTER OF FOOD AND SUPPLIES. CIVIL MINISTER OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI **DEVENDRA** PRASAD YADAV): (a) No, Sir.

(b) Does not arise.

Food Articles Supplied to Punjab for SCs, STs and OBCs etc.

882. SHRI MOHINDAR SINGH KALYAN: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to

- (a) the names of the foodgrain articles alongwith their quantities allotted to the State of Punjab during the year 1995-96 and 1996-
- (b) whether allotment of these foodgrain items have been made after taking into account the population of SCs, STs, Backward Gasses, minorities, poors etc.; and
 - (c) if so, the details thereof?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, AND PUBLIC CONSUMER AFFAIRS **DEVENDRA** DISTRIBUTION (SHRI PRASAD YADAV): (a) The quantities allocated to Government of Puniab during 1995-96 and 1996-97 are as under-

(In'000 MT)

	ALLOCATION	
YEAR	WHEAT	RICE
1995-96	155.00	16.65
1996-97	121.00	18.00

(b) and (c) The monthly allocation of foodgrains are based on part offtake in the States, their relative needs, stocks in the Central Pool, seasonal availability etc. Further allocation area-wise/population-wise is made by the concerned State/UT as. functional responsobility for implementation of PDS within the jurisdiction of State Governments/ UT Administrations lies entirely with them.

Shortcomings in the Public Distribution System

- 883. SHRI NARENDRA MOHAN: Will Minister of CIVIL SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:
- details (a) the State-wise of the expenditure incurred on administrative activities and on foodgrains, etc. to make the Public Distribution System effective all over the country during the current and last three
- (b) the State-wise monetary burden on the Central Government on account distribution of foodgrains and oil at subsidised rates; and
- (c) the shortcomings found in the Public Distribution System and whether any assessment has been made to find out whether the citizens are satisfied with this system?

THE MINISTER OF FOOD AND SUPPLIES, MINISTER OF CIVIL CONSUMER AFFAIRS AND PUBLIC (SHRI DISTRIBUTION DEVENDRA PRASAD YADAV): (a) and (b) Public Distribution System (PDS) is implemented under the joint responsibility of Central and State Governments; Central Government makes available PDS commodities at Central Issue Prices (CIP) to the States/UT The Administrations. operational responsibility for implementing the PDS vests entirely with the State Governments/UT Administrations. This Department does not maintain the State-wise details of expenditure on administrative activities on PDS.

(c) No major complaints from States/UTs regarding dissatisfaction of citizens with the PDS have been received. However, in a vast operation like PDS where commodities worm Rs. 15,000 crores are distributed through the network of more than 4.37 lakh fair price shops throughout the country to about 16 crores families, some shortcomings here and there cannot be ruled out altogether.